

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 483 of 2001

OA 297 of 1996

Date of Order : 15.09.2004

PRESENT : HON'BLE MR. D.C. VERMA, VICE CHAIRMAN
HON'BLE MR. SARWESHWAR JHA, MEMBER (A)

Renuka Pal & Others

Vs.

Union of India & Others (Min. of Railways)

For the Applicant : None

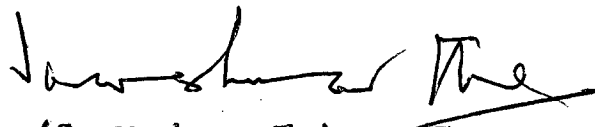
For the Respondents : Mr. D.N. Chatterjee

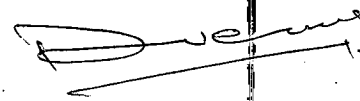
ORDER (ORAL)

PER D.C. VERMA, VC :

None appeared on behalf of the applicants. On the previous date also none appeared on behalf of the applicants. The Respondents have filed MA No.483 of 2001 for early hearing, a copy of which was served on the applicants. The MA is still pending and the order sheets shows that none has appeared for the applicants to argue the matter after 12.1.2000.

2. Under the circumstances, it appears that the applicants are not interested in pursuing the case. The OA is accordingly dismissed for non-prosecution. With this, MA 483 of 2001 also stands disposed of.


(Sarweshwar Jha)
Member (A)


(D.C. Verma)
Vice Chairman

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